

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**RAJYA SABHA
UNSTARRED QUESTION NO.1835
TO BE ANSWERED ON 17.03.2022**

RE-EXAMINATION OF CERTIFIED FILM

1835: SHRI ABDUL WAHAB:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has any data of number of films or series censored, banned or not allowed to be released during the last five years;
- (b) if so, the language-wise details thereof;
- (c) whether Government proposes to order a re-examination of an already certified film through the Cinematography (Amendment) Bill, 2021;
- (d) if so, the rationale behind such a move; and
- (e) whether Government is willing to setup an independent film council in place of film certificate Appellate Tribunal, which was removed by Government recently?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) & (b): The Central Board of Film Certification (CBFC) examines a film in accordance with the Cinematograph Act, 1952, the Cinematograph (Certification) Rules, 1983 and the Guidelines issued thereunder and may sanction the film for public exhibition under 'U', 'U/A', 'A' and 'S' categories. Exhibition of films is a State subject and the State Governments are empowered with licensing and other related matters pertaining to exhibition of films in the State.

The power to censure, ban or stop the release of a film does not lie with the CBFC. However, CBFC can refuse certification to a film for public exhibition for violation of Guidelines issued under Section 5B of the Cinematograph Act, 1952. During the last five years, only 5 films have been refused certification by CBFC, out of which 3 were in Hindi and 2 were in English.

(c) & (d): A review of the Cinematograph Act, 1952 was undertaken in the Ministry to address the various issues concerning the certification process and film piracy. The proposal to amend the Cinematograph Act, 1952 is at consultation stage and no final view has been formed.

(e): There is no such proposal under consideration.
